

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1869

ANSWERED ON:01.12.2009

TOLL TAX SYSTEM

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**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the number of National Highways operating under toll tax system and toll plazas functioning thereon presently alongwith the average distance between the toll tax plazas, State-wise, and NH-wise;
- (b) whether toll tax is uniform in all the States/National Highways;
- (c) if not, the reasons therefor alongwith the criteria followed in this regard;
- (d) whether the Government has received complaints that certain toll plazas/companies are violating the norms of contracts including levying toll tax despite the end of their term;
- (e) if so, the details thereof and the action taken against them during the said period, State-wise and NH-wise; and
- (f) the steps taken/proposed to be taken by the Government to improve toll tax system and functioning of the toll plazas in the country?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI R.P.N. SINGH)

- (a) The list of the National Highways where user fee is being collected, State-wise and National Highway - wise is enclosed as Annexure-I. The average distance between the toll tax plazas is around 63 Km.
- (b) Yes, The National Highways as per National Highways Fee (Determination of Rates and Collection) Rules, 2008, effective since 5th December, 2008 provides for uniform user fee (toll) rates in respect of National Highways. These rules are not applicable to agreements and contracts executed and bids invited prior to the publication of these rules. Therefore, the user fee (toll) payable may differ at various toll plazas due to difference in length of the toll-able section or due to specific agreement with Build Operate and Transfer (BOT) operators entered into before the National Highway Fee (Determination of Rates and Collection) Rules, 2008 came into effect.
- (c) Does not arise.
- (d) No, Madam.
- (e) Does not arise.
- (f) The steps taken to improve toll collection system include the following:-
  - (i) Introduction of Electronic Toll Collection System (ETC) as pilot project.
  - (ii) A Committee under the Chairmanship of Chairman, NHAI with representation from stakeholders including users (All India Motor Transport Congress) has been set up on 2nd January 2009 as a permanent mechanism to review, monitor and oversee the functioning of the toll system.